

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ACCENT PACKAGING PRIVATE LIMITED Date of Commencement of Liquidation: 04-01-2024; List of Stakeholders as on Date: 26-12-2025; Name of IP: Sanjay B Shah; Process Number: 1; Last 5 digit of registration number: 14106

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	26098	1	26098				NA
2	Liquidation costs incurred till date	1	5540842	1	5540842				NA
3	Secured financial creditors	2	141497775	2	37667831				Annexure 3
4	Unsecured financial creditors	33	133858541	33	117648221		3207212		NA
5	Operational creditors (Workmen)	10	442845	10	442845				NA
6	Operational creditors (Employees)	1	306500	1	306500				NA
7	Operational creditors (Government Dues)	2	18504068	2	1				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	49671819	12	41196231		8473046	2542	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		62	349848488	62	202828569	0	11680258	2542	